

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2004/ 527 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the ^{1h}29 January, 2025.

Sub:- **Station leave.**

Ref:- Letter No.DJK./I-5/2024/132, dtd. 22.01.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the morning of 23.01.2025 till the morning of 27.01.2025**, as prayed for. The Addl. District & Sessions Judge (FTC), Kokrajhar, and in his absence, the CJM, Kokrajhar will remain in charge of your Court and Office in your absence.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2004/ 528 /A, dated , 29-01-2025

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Shree